

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

In supersession of this office's earlier order bearing No.F.5(III)/10/Comp.Appt.-Admn.II/2021/69864-69899 Delhi, Dated the 24.11.2021, the work of 'Welfare Officer' for the purpose of verification of particulars and documents furnished by the applicants seeking appointment on 'Compassionate Grounds' in this office, is hereby assigned to **Sh. Suresh Kumar Pahuja (E.C. No. 2237)**, Senior Judicial Assistant, Facilitation Center, Tis Hazari Courts, Delhi with immediate effect in addition to the work already assigned to him.

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25/7/22

(Girish Kathpalia)
Principal District & Sessions Judge (HQs), Delhi

No. 56088-123 /Admn.III /Central/Comps. Apptt./2022

Dated 25/7/22 2022

Copy forwarded for information & necessary action to:

1. The Ld. Principal District & Sessions Judges, West; New Delhi; East; North-East, Shahdara; North; North-West; South-West; South and South-East, Delhi/New Delhi, Rouse Avenue District Courts, New Delhi.
2. Ld. Officer- In-Charge, Pool Car Section, THC, Delhi with the request to arrange Pool Car facility to the welfare Officer as and when required.
3. The Sr. Accounts Officer/Accounts Officer, Accounts Branch, Central; West; New Delhi; East; North-East; Shahdara; North; North-West; South-West; South and South-East, Delhi/ New Delhi.
4. The Personal Office of the undersigned.
5. Concerned Official.
6. Sh. Rakesh Yadav, Branch In-Charge/Welfare Officer, Bail & Filing Section (Central), THC, Delhi.
7. Sh. Rakesh Kumar Arora, SJA, Hindi Section, (Central), THC, Delhi.
8. Dealing Officials-ACR Cell, LAYERS, Website Committee.
9. Dealing Officials- Personal File (SJA), Administration Branch-II and Leave Section (SJA) THC, Delhi.
10. Dealing Official, Compassionate Appointment, Administration Branch-II & III (Central), THC, Delhi

Principal District & Sessions Judge (HQs), Delhi

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